

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO 1754
TO BE ANSWERED ON 21.12.2022

NIRBHAYA FUND FOR SETTING UP FTSCs IN WEST BENGAL

1754. SMT. SHANTA CHHETRI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of Nirbhaya fund for setting up Fast Track Special Courts (FTSCs) to provide speedy justice for rape victims and under POSCO Act in West Bengal;
- (b) the details of schemes being implemented/funds utilized/work done so far in West Bengal, district-wise;and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) : The Union Government has started a Centrally Sponsored Scheme funded by Nirbhaya Fund for setting up of 1023 Fast Track Special Courts (FTSCs) in 31 States / UTs for expeditious trial and disposal of cases related to rape and POCSO Act. Under this scheme 123 FTSCs were to be set up in West Bengal, which included 20 FTSCs for exclusive trials of POCSO cases. However, the State of West Bengal has not yet joined the scheme and hence, no fund were released to the State of West Bengal under the scheme.
